

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Customs Appeal No.70396 of 2019

(Arising out of Order-in-Original No.01/Commissioner/LKO/2019-20 dated 15/04/2019 passed by Commissioner of Customs (Preventive), Lucknow)

Shri Bipat Bind,

.....Appellant

(Son of Late Shiv Kumar, Lohandi Kalan, Nakahara, Dehat Kotwali, Mirzapur)

VERSUS

Commissioner of Customs (Preventive),

....Respondent

(Lucknow)

APPEARANCE:

Shri A.P. Mathur, Advocate

for the Appellant

Shri Rajeev Ranjan, Authorised Representative

for the Respondent

**CORAM: HON'BLE SMT. ARCHANA WADHWA, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)**

DATE OF HEARING : 31 July, 2019
DATE OF PRONOUNCEMENT : 04 September, 2019

This appeal is allowed. For order, see order of the date in
Customs Appeal No.70395 of 2019.

**(Archana Wadhwa)
Member (Judicial)**

**(Anil G. Shakkarwar)
Member (Technical)**

akp